LOK SABHA STARRED QUESTION NO. *106 TO BE ANSWERED ON 24TH JULY, 2017

ALLOCATION/SUPPLY OF KEROSENE

*106. DR. SHASHI THAROOR:

पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the details of proposed revision in quantum of PDS kerosene being supplied to the State of Kerala along with its likely impact on the coastal fishermen in the State;
- (b) whether the revised supply/ allocation of PDS kerosene has been made to Kerala beyond the third quarter of 2016- 2017 which was 71,436 kilolitres and if so, the details thereof:
- (c) whether the States are allowed to draw one month quota of kerosene at nonsubsidised rates during each financial year for their special needs and if so, the details thereof:
- (d) whether such provision is adequate to meet the rising demands of fisher folk who use kerosene for their fishing vessels and if so, the details thereof along with the reaction of the Government thereto; and
- (e) whether the Government is likely to revise the current allocation of PDS kerosene to the state of Kerala to meet the demands of the fishermen and if so, the details thereof along with other steps taken/proposed to be taken by the Government in this regard?

ANSWER

पैटोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 106 ASKED BY DR. SHASHI THAROOR FOR ANSWER ON 24.07.2017 REGARDING ALLOCATION/SUPPLY OF KEROSENE.

(a) & (b): As per Kerosene (Restriction on Use and Fixation of Ceiling Price) Order, 1993, the Government of India (Ministry of Petroleum and Natural Gas) makes allocation of Public Distribution System (PDS) Kerosene for cooking and lighting only on quarterly basis. Further distribution of PDS Kerosene within the States/UTs under PDS network to various categories of ration card holders/consumers is the responsibility of the concerned States/UTs. Scale and criteria of distribution are also decided by respective State/UT.

As per the data, LPG Coverage in Kerala as on 01.07.2017 was 101.6%. Similarly, as per Census 2011, electricity coverage was 94.4% against national average of 67.3%. Thus, only 5.2% of the total households use SKO for lighting purpose against national average of 31.4%. This number may have come down since 2011.

Taking into account the above mentioned factors and based on the recommendation of inter-ministerial committee (IMC), the PDS SKO allocation to the States/UTs including Kerala has been rationalized for 2016-17 and 2017-18 (up to 2nd quarter). Detail of quarterly allocation of PDS Kerosene made to the State of Kerala during 2016-17 and 2017-18 (up to September, 2017) is given below:

<u>Year - 2016-17</u> :	Allocation (in KL)
Ist Quarter (April - June)	27960
2nd Quarter (July - September)	26568
3 rd Quarter (October - December)	16908
4th Quarter (January – March)	16908
<u>Year – 2017-18</u> :	
Ist Quarter (April - June)	15456
2nd Quarter (July - September)	15456

- (c) and (d): Ministry of Petroleum and Natural has issued Order dated 21st August, 2012 whereby each State/UT including Kerala can draw an allocation of one month's quota of Kerosene at non-subsidized rates (inclusive of excise / custom duty / taxes and excluding under-recovery/fiscal subsidy) during each Financial Year, for their special needs. States/UTs may seek further additional allocation of non-subsidized Kerosene from this Ministry after exhausting this one month's quota.
- (e) : Ministry of Petroleum and Natural Gas makes quarterly allocation of PDS Kerosene for cooking and lighting only. While deciding the allocation of PDS Kerosene of the States/UTs, the factors such as increase in domestic LPG/PNG connections, increase in electricity coverage, Non-lifting of PDS Kerosene quota by the concerned States/UTs etc. are taken into account.
